

States of the country to the utter neglect of backward states;

(b) the names of the states which have benefited from this scheme and which have been neglected;

(c) the reasons for this discrimination; and

(d) whether Government propose to issue guidelines to decide the flow of such investments so as to achieve balanced development in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) to (d) Investment locations are largely decided by entrepreneurs based on commercial considerations. With a view to attracting industries to less industrialised regions. Government are operating a scheme for the provision of infrastructural facilities for selected centres. Under this scheme, the selected centres will be provided with all basic infrastructural facilities so as to attract industries to these areas. The centres would be funded jointly by the Central Govt., State Govts., and All India Financial institutions.

#### Directions for Sick P.S.U.s.

530. SHRI AHMED MOHMEDBHAI PATEL: SHRI SURESH PACHOURI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Seminar organised by the "Fore School of Management" was held in New Delhi on 31st December, 1993 wherein it was discussed that clear and strategic directions in respect of sick public sector enterprises in the country have not been provided so far;

(b) whether the issue of privatisation of sick P.S.U.s. in the context of changing economic scenario was also discussed at length from a wide variety of perspectives and whether any suggestions in this regard were submitted to Government after going through the strategy adopted by developed countries like the UK, China, Russia, etc.; and

(c) if so, how many of them have been considered by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) to (c). Meetings of Trade Union leaders and experts were held at "Fore School of Management" on 30.12.1993 and 3.2.1994 to evolve appropriate strategic options in respect of Sick public enterprises. It was decided in the meeting of 3.2.1994 that FORE should circulate a questionnaire to all the Trade Unions to ascertain their views. No suggestion has been submitted to the Government.

#### Utilisation of National Renewal Fund in Gujarat

531. SHRI AHMED MOHMEDBHAI PATEL:

SHRI VITHALBHAI M. PATEL:

SHRI ANANTRAY DEVS, HANKER DAVE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering a proposal to grant assistance from National Renewal Fund for the year 1994-95 only to Central Government Undertakings;

(b) if so, what is the total amount of funds allocated to the Gujarat Government from the Fund during 1993-94-

(c) how much out of this has been utilised by that Government and on what projects;

(d) whether Government have considered the proposal of Gujarat State for assistance from this Fund; and

(e) if so, what is the total assistance that will be provided to that State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) No, Sir.

(b) to (e) In the first instance, assistance from the National Renewal Fund has been provided for implementation of Voluntary Retirement Scheme of Central Public Sector Undertakings including those in Gujarat in 1992-93 and 1993-94. A provision has also been made in the supplementary grant of 1993-94 for worker compensation schemes in the event of closure/ rehabilitation and for VRS in the State Public Sector Undertakings. Proposals for assistance from the National Renewal Fund have been received from the State of Gujarat and other States. Granting assistance from NRF to State governments or industrial units will be taken up only after finalisation of the modalities.

#### Constitution of new Khadi Gramodyog Commission

532. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the term of Khadi Gramodyog Commission expired in March, 1993;

(b) whether it is also a fact that new Commission has yet not been constituted;

(c) whether it is also a fact that because of the non-establishment of the Commission its Standing Finance Committee is not functioning;

(d) if so, what are the reasons for delay in setting up the Khadi Gramodyog Commission; and

(e) the manner in which rebate to voluntary organisations is paid due to non-functioning of the Standing Finance Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (e) The term of the Commission has expired on 8.5.1993 and steps are on to reconstitute it. In the absence of this, the S.F.C. is not functioning. This however, is in no way affecting the working of the institutions/organisations as Government has released the funds to KVIC for further disbursement to various institutions/voluntary organisations. Steps are being taken to constitute the commission.

#### मारुति कारों का निर्माण और निर्यात

533. श्रीमती सत्या बहिन: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) गत दो वर्षों में कुल कितनी मारुति कारों का निर्माण और कितनी कारों का निर्यात किया गया;

(ख) क्या यह सच है कि विश्व बाजार में मारुति कारों का सबसे बड़ा खरीददार हंगरी है; और

(ग) किन-किन देशों से कुल कितने निर्यात आर्डर प्राप्त हो चुके हैं और उन्हे कब तक कारों की सुपुर्दगी दे दिये जाने की संभावना है?

उद्योग मंत्रालय ( औद्योगिक विकास विभाग ) में राज्य मंत्री और उद्योग मंत्रालय ( भारी उद्योग विभाग ) में राज्य मंत्री ( श्रीमती कृष्णा साही ) : ( क ) पिछले दो वर्षों का वर्षवार उत्पादन व निर्यात नीचे दर्शाया गया है—

वर्ष	उत्पादन	निर्यात
1991-92	1,21,167	22,921
1992-93	1,28,138	14,566

(ख) जी नहीं। यूरोप में मारुति वाहनों का सबसे बड़े खरीददार इटली है।

(ग) मारुति उद्योग लिमिटेड को वर्ष 1993-94 में अजैटीना, आस्ट्रेलिया, बंगलादेश, भूटान, मध्य अफ्रीका, कोरिबियन द्वीपों, जिबाउटी, मेडगास्कर, मालदीव, मारीशस, मोरक्को, नेपाल, नाइजीरिया, पेरू, पपुआन्यूगिनी, पनामा, पेरू, पाकिस्तान, श्रीलंका, सूडान, तंजानिया, थाइलैंड, तुर्की, युगांडा, पश्चिम अफ्रीका, उरूग्वे, वियतनाम, मिस्र, कीनिया, जाम्बिया, बलारिया, क्रोशिया, फ्रांस, ग्रीस, जिब्राल्टर, हंगरी, इटली, जापान, माल्टा, नीदरलैंड्स, पुर्तगाल, पोलैण्ड, रूस, स्पेन और स्लोवानिया से क्रयादेश प्राप्त हुए हैं। 14,186 वाहनों का निर्यात पहले ही किया जा चुका है तथा 2,050 वाहनों के आदेश निष्पादनाधीन हैं।

#### मारुति उद्योग परिसर में संजय गांधी की प्रतिमा की स्थापना

534. श्रीमती सत्या बहिन: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार गुड़गांव में मारुति कार उद्योग परिसर में इस छेटी कार परियोजना के जनक स्वर्गीय श्री संजय गांधी की प्रतिमा की स्थापना करने पर विचार कर रही है; और